

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 6111

TO BE ANSWERED ON WEDNESDAY, THE 04.04.2018

Appointment of Judges

6111. SHRI NANDI YELLAIAH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of judges functioning in Supreme Court, High Courts and District Courts of the country, district and State/UT-wise as on date;
- (b) the number of Supreme Court judges, High Court judges and district court judges required to be appointed, State/UT-wise as on date; and
- (c) whether the Government would take immediate steps to fill up all vacancies for speedy delivery of justice from the highest to the lowest level in judiciary and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF LAW & JUSTICE AND ELECTRONICS & INFORMATION
TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a) to (c): A Statement showing the Sanctioned Strength, Working Strength and Vacancies in the Supreme Court and the High Courts as on 28.03.2018 is at Annexure-I.

A Statement showing the Sanctioned Strength, Working Strength and Vacancies of Judges in Subordinate Courts as on 31.12.2017 is at Annexure-II.

Filling up of vacancies of Judges of Supreme Court and High Courts is a continuous, collaborative and integrated process involving both the Executive and the Judiciary. While every effort is made to fill up existing vacancies expeditiously, vacancies do keep arising on account of retirement, resignation or elevation of Judges and increase in Judge Strength from 906 in 30.06.2014 to 1079 as on today.

Judges appointed in Supreme Court and High Courts during last 3 years are given below:-

Years	Supreme Court	High Courts
2016	4	126
2017	5	115
2018 (upto 28.03.2018)	-	11

As per the Constitutional framework, the selection and appointment of judges in subordinate courts is the responsibility of the High Courts and State Governments concerned. In so far as recruitment of judicial officers in the States is concerned, respective High Courts do it in certain States, whereas the High Courts do it in consultation with the State Public Service Commissions in other States.

Annexure-I

Statement referred to in reply to Parts (a) to (c) of Lok Sabha Unstarred Question No. 6111 to be answered on 04.04.2018

(As on 28.03.2018)

Sl.No.	Name of the Court	Sanctioned Strength	Working Strength	Vacancies as per Sanctioned Strength
A	Supreme Court of India	31	24	07
B	High Court			
1	Allahabad	160	101	59
2	Telangana & Andhra Pradesh	61	30	31
3	Bombay	94	70	24
4	Calcutta	72	33	39
5	Chhattisgarh	22	12	10
6	Delhi	60	37	23
7	Gauhati	24	18	06
8	Gujarat	52	30	22
9	Himachal Pradesh	13	08	05
10	Jammu & Kashmir	17	10	07
11	Jharkhand	25	17	08
12	Karnataka	62	30	32
13	Kerala	47	37	10
14	Madhya Pradesh	53	32	21
15	Madras	75	58	17
16	Manipur	05	02	03
17	Meghalaya	04	01	03
18	Orissa	27	16	11
19	Patna	53	32	21
20	Punjab & Haryana	85	50	35
21	Rajasthan	50	33	17
22	Sikkim	03	03	0
23	Tripura	04	02	02
24	Uttarakhand	11	08	03
Total		1079	670	409

**Statement referred to in reply to Parts (a) to (c) of Lok Sabha Unstarred
Question No. 6111 to be answered on 04.04.2018**

(As on 31.12.2017)

Sl. No	Name of States/UTs	Sanctioned Strength as on 31.12.2017	Working Strength as on 31.12.2017	Vacancies as on 31.12.2017
1	Andhra Pradesh &Telangana	986	920	66
2	Arunachal Pradesh	28	17	11
3	Assam	429	352	77
4	Bihar	1828	993	835
5	Chhattisgarh	398	335	63
6	Goa	55	43	12
7	Gujarat	1496	1121	375
8	Haryana	645	496	149
9	Himachal Pradesh	159	148	11
10	Jammu & Kashmir	253	224	29
11	Jharkhand	672	419	253
12	Karnataka	1303	976	327
13	Kerala	535	450	85
14	Madhya Pradesh	2021	1293	728
15	Maharashtra	2097	1930	167
16	Manipur	49	40	09
17	Meghalaya	97	39	58
18	Mizoram	63	46	17
19	Nagaland	34	22	12
20	Odisha	862	656	206
21	Punjab	674	538	136
22	Rajasthan	1225	1122	103
23	Sikkim	23	18	5
24	Tamil Nadu	1108	908	200
25	Tripura	107	76	31
26	Uttar Pradesh	3204	1856	1348
27	Uttarakhand	291	230	61
28	West Bengal	956	916	40
29	A & N Island	11	11	0
30	Chandigarh	30	30	0
31	D & N Haveli and Daman & Diu	7	7	0
32	Delhi	799	482	317
33	Lakshadweep	3	2	1
34	Puducherry	26	12	14
Total		22474	16728	5746
